NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/184/2016 PETITION NUMBER : Venkatraman Shivkumar NAME OF THE PETITIONER(S)

UNDER SECTION : 397/398

NAME OF THE RESPONDENT(S)

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

: M/s Then India Energy Private Limited & 13 others

Course for Petitions
GOVERNAM KUNDR

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3. KAVITHA BALATI Gould for La 48

4. J. Pachiappan. Consel for 4 411 K. RAMASAMY

ORDER

Counsel for petitioner present. Counsel for R2 & R3, counsel for R4 & R11 are present. No representation on behalf of R5, R6, R12 & R13. Final opportunity is provided to the respondents for filing counter, failing which appropriate order will be passed. Put up on 07.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)